NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.544/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company Under Section		Dilip Dey-Versus-Registrar of Companies, W B 252 (3)		

A. K. Oppudly

Letitin

20/14/17

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this appeal u/s. 252(3) of the Companies Act, 2013 for restoration of name of the petitioner.

Affidavit of service has been filed, which may be taken on record. ROC has filed the reply but it is not on record. Office is directed to attach the ROC report.

List it on 21/02/2018.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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